

**TABLE 20.3 : DETAILS OF REVENUE RECEIPTS : 1992-93**

(Rs. lakh)

Items	Andhra Pradesh	Arunachal Pradesh	Assam	Bihar	Goa	Gujarat	Haryana	Himachal Pradesh	Jammu & Kashmir
1	2	3	4	5	6	7	8	9	10
<b>TOTAL REVENUES (I+II)</b>	<b>706,636</b>	<b>50,318</b>	<b>261,323</b>	<b>596,358</b>	<b>38,883</b>	<b>591,108</b>	<b>237,764</b>	<b>105,249</b>	<b>204,894</b>
<b>I. TAX REVENUES (A+B)</b>	<b>493,474</b>	<b>12,037</b>	<b>110,755</b>	<b>385,190</b>	<b>21,889</b>	<b>426,964</b>	<b>170,881</b>	<b>49,792</b>	<b>70,247</b>
<b>A. State's own Tax Revenue (1 to 3)</b>	<b>338,872</b>	<b>445</b>	<b>51,771</b>	<b>156,386</b>	<b>14,353</b>	<b>345,655</b>	<b>144,687</b>	<b>22,167</b>	<b>20,674</b>
<b>1. Taxes on Income (i+ii)</b>	<b>3,383</b>	<b>-</b>	<b>7,983</b>	<b>1</b>	<b>-</b>	<b>4,063</b>	<b>-</b>	<b>-</b>	<b>-</b>
(i) Agricultural Income Tax	-	-	6,015	-	-	-	-	-	-
(ii) Taxes on Professions, Trades, Callings and Employment	3,383	-	1,968	1	-	4,063	-	-	-
<b>2. Taxes on Property and Capital transactions (i to iii)</b>	<b>24,860</b>	<b>114</b>	<b>4,977</b>	<b>19,983</b>	<b>612</b>	<b>23,084</b>	<b>10,607</b>	<b>1,111</b>	<b>530</b>
(i) Land Revenue	6,536	103	3,622	1,983	87	4,600	135	159	64
(ii) Stamps and Registration fees	17,863	11	1,355	18,000	525	18,456	10,472	952	441
(iii) Urban Immovable Property Tax	461	-	-	-	-	28	-	-	25
<b>3. Taxes on commodities and services (i to vii)</b>	<b>310,629</b>	<b>331</b>	<b>38,811</b>	<b>136,402</b>	<b>13,741</b>	<b>318,508</b>	<b>134,080</b>	<b>21,056</b>	<b>20,144</b>
(i) Sales Tax (a to f)	184,982	50	32,264	103,404	10,411	230,058	67,641	7,520	7,695
a) State Sales Tax	152,776	50	32,264	73,041	9,405	145,673	45,473	5,940	7,695
b) Central Sales Tax	32,190	-	-	30,363	964	41,713	22,106	804	-
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	-	-	34,566	-	696	-
d) Surcharge on Sales Tax	-	-	-	-	-	1,065	-	-	-
e) Receipts of Turnover Tax	-	-	-	-	-	6,728	-	-	-
f) Other Receipts	16	-	-	-	42	313	62	80	-
(ii) State Excise	92,280	193	1,874	12,965	1,908	1,485	39,384	7,578	5,925
(iii) Taxes on Vehicles	22,180	52	1,919	15,711	673	14,502	7,115	988	899
(iv) Taxes on Goods and Passengers	6	-	1,396	-	202	12,156	14,102	2,863	5,020
(v) Taxes and Duties on Electricity	4,513	-	182	2,527	-	54,419	4,343	527	450
(vi) Entertainment Tax	4,872	-	1,176	1,339	80	2,936	880	50	-
(vii) Other Taxes and Duties	1,796	36	-	456	467	2,952	615	1,530	155
<b>B. Share in Central Taxes (1 to 4)</b>	<b>154,602</b>	<b>11,592</b>	<b>58,984</b>	<b>228,804</b>	<b>7,536</b>	<b>81,309</b>	<b>26,194</b>	<b>27,625</b>	<b>49,573</b>
1. Corporation Tax	-	-	-	-	-	-	-	-	-
2. Income Tax	49,744	397	13,729	75,307	651	27,595	7,565	3,612	4,189
3. Estate Duty	-	-	-	-	-	-	-	-	-
4. Union Excise Duties	104,858	11,195	45,255	153,497	6,885	53,714	18,629	24,013	45,384
<b>II. NON-TAX REVENUE (C+D)</b>	<b>213,162</b>	<b>38,281</b>	<b>150,568</b>	<b>211,168</b>	<b>16,994</b>	<b>164,144</b>	<b>66,883</b>	<b>55,457</b>	<b>134,647</b>
<b>C. State's own Non-Tax Revenue (1 to 6)</b>	<b>107,853</b>	<b>5,384</b>	<b>46,051</b>	<b>77,768</b>	<b>10,530</b>	<b>115,797</b>	<b>46,027</b>	<b>6,678</b>	<b>11,367</b>
<b>1. Interest Receipts</b>	<b>57,790</b>	<b>292</b>	<b>248</b>	<b>723</b>	<b>331</b>	<b>43,837</b>	<b>9,509</b>	<b>449</b>	<b>4,970</b>
<b>2. Dividends and Profits</b>	<b>28</b>	<b>1</b>	<b>9</b>	<b>15</b>	<b>40</b>	<b>5,676</b>	<b>85</b>	<b>22</b>	<b>-</b>
<b>3. General Services</b>	<b>5,273</b>	<b>662</b>	<b>1,363</b>	<b>1,643</b>	<b>327</b>	<b>5,170</b>	<b>5,309</b>	<b>1,583</b>	<b>815</b>
of which: State lotteries	-	-	286	-	153	-	3,351	847	-
<b>4. Social Services (i to viii)</b>	<b>5,373</b>	<b>110</b>	<b>675</b>	<b>2,789</b>	<b>963</b>	<b>5,300</b>	<b>2,904</b>	<b>756</b>	<b>219</b>
(i) Education, Sports, Art and Culture	2,621	54	146	528	33	1,613	1,069	192	20
(ii) Medical, Public Health and Family Welfare	1,406	7	248	1,052	86	2,075	625	217	90
(iii) Housing	93	7	62	69	18	263	79	-	47
(iv) Urban Development	84	-	3	21	-	150	460	4	-
(v) Labour and Employment	479	4	105	222	17	377	112	13	5
(vi) Social Security and Welfare	126	26	87	579	3	171	204	70	2
(vii) Water Supply and Sanitation	-	-	-	-	-	-	-	-	-
(viii) Others	564	12	24	318	806	651	355	260	55
<b>5. Fiscal Services</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>6</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>6. Economic Services (i to xvii)</b>	<b>39,389</b>	<b>4,319</b>	<b>43,756</b>	<b>72,598</b>	<b>8,869</b>	<b>55,808</b>	<b>28,220</b>	<b>3,868</b>	<b>5,363</b>
(i) Crop Husbandry	222	147	153	277	93	-	168	185	61
(ii) Animal Husbandry	109	85	36	75	32	-	467	86	159
(iii) Fisheries	139	8	97	300	12	-	57	42	9
(iv) Forestry and Wildlife	9,648	2,848	1,913	6,856	129	-	1,086	2,343	4,117
(v) Plantations	-	-	-	32	-	-	-	-	-
(vi) Co-operation	875	2	14	669	8	-	244	131	3
(vii) Other Agricultural Programmes	4	10	31	51	4	-	325	1	1
(viii) Major and Medium Irrigation projects	6,572	-	20	1,800	65	-	1,796	-	41
(ix) Minor Irrigations	1,049	42	11	236	11	-	6	7	14
(x) Power	1,852	291	-	-	7,300	-	-	22	650
(xi) Petroleum	-	-	38,376	-	-	-	-	-	-
(xii) Village and Small Industries	62	50	294	32	9	93	77	15	56
(xiii) Industries@	15,218	387	711	60,655	880	47,953	1,560	859	90
(xiv) Ports and Light Houses	340	-	-	-	56	-	-	-	-
(xv) Road Transport	-	369	-	-	-	3	22,034	7	-
(xvi) Tourism	3	2	19	3	29	-	3	8	5
(xvii) Others*	3,296	78	2,081	1,612	241	7,759	397	162	157
<b>D. Grants from the Centre (1 to 5)</b>	<b>105,309</b>	<b>32,897</b>	<b>104,517</b>	<b>133,400</b>	<b>6,464</b>	<b>48,347</b>	<b>20,856</b>	<b>48,779</b>	<b>123,280</b>
1. State Plan Schemes	36,033	24,387	74,085	33,168	1,660	18,472	4,936	29,827	66,634
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	9,010	-	5,444	893	797	-	-	1,056	10,811
3. Centrally Sponsored Schemes	41,865	1,597	8,432	67,670	560	19,420	12,082	6,418	703
4. NEC/ Special Plan Scheme	-	664	36	-	-	-	-	-	-
5. Non-Plan Grants (a to c)	18,401	6,249	16,520	31,669	3,447	10,455	3,838	11,478	45,132
a) Statutory Grants	12,739	6,076	14,642	28,438	3,320	857	284	10,465	41,521
b) Grants for relief on account of Natural Calamities	-	-	-	2,625	75	6,398	1,275	-	-
c) Others	5,662	173	1,878	606	52	3,200	2,279	1,013	3,611

See 'Notes on Tables'.

**TABLE 20.3 : DETAILS OF REVENUE RECEIPTS : 1992-93 (Contd.)**

(Rs. lakh)

Items	Karnataka	Kerala	Madhya Pradesh	Maharashtra	Manipur	Meghalaya	Mizoram	Nagaland	Orissa
1	11	12	13	14	15	16	17	18	19
<b>TOTAL REVENUES (I+II)</b>	<b>542,166</b>	<b>331,873</b>	<b>644,259</b>	<b>1,081,821</b>	<b>47,997</b>	<b>42,850</b>	<b>42,137</b>	<b>51,420</b>	<b>291,316</b>
<b>I. TAX REVENUES (A+B)</b>	<b>402,978</b>	<b>257,392</b>	<b>387,325</b>	<b>795,757</b>	<b>17,364</b>	<b>16,982</b>	<b>14,573</b>	<b>19,033</b>	<b>175,678</b>
<b>A. State's own Tax Revenue (1 to 3)</b>	<b>309,781</b>	<b>188,697</b>	<b>233,362</b>	<b>656,093</b>	<b>1,532</b>	<b>4,418</b>	<b>445</b>	<b>1,738</b>	<b>76,190</b>
<b>1. Taxes on Income (i+ii)</b>	<b>7,193</b>	<b>1,252</b>	<b>216</b>	<b>23,585</b>	<b>282</b>	<b>38</b>	<b>95</b>	<b>202</b>	<b>-</b>
(i) Agricultural Income Tax	1,086	1,252	-	-	-	-	-	-	-
(ii) Taxes on Professions, Trades, Callings and Employment	6,107	-	216	23,585	282	38	95	202	-
<b>2. Taxes on Property and Capital transactions (i to iii)</b>	<b>24,116</b>	<b>20,905</b>	<b>19,709</b>	<b>55,609</b>	<b>158</b>	<b>83</b>	<b>33</b>	<b>21</b>	<b>6,780</b>
(i) Land Revenue	1,678	1,185	2,855	7,166	63	14	32	9	2,716
(ii) Stamps and Registration fees	22,438	18,961	16,852	48,440	95	69	1	12	4,064
(iii) Urban Immovable Property Tax	-	759	2	3	-	-	-	-	-
<b>3. Taxes on commodities and services (i to vii)</b>	<b>278,472</b>	<b>166,540</b>	<b>213,437</b>	<b>576,899</b>	<b>1,092</b>	<b>4,297</b>	<b>317</b>	<b>1,515</b>	<b>69,410</b>
(i) Sales Tax (a to f)	177,580	130,559	105,198	414,120	797	1,963	152	1,190	45,200
a) State Sales Tax	136,864	121,398	79,988	273,598	797	796	152	1,190	43,374
b) Central Sales Tax	40,716	9,135	25,116	74,895	-	995	-	-	1,826
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	60,486	-	172	-	-	-
d) Surcharge on Sales Tax	-	23	-	26	-	-	-	-	-
e) Receipts of Turnover Tax	-	-	-	-	-	-	-	-	-
f) Other Receipts	-	3	94	5,115	-	-	-	-	-
(ii) State Excise	51,533	22,221	44,424	68,974	58	1,825	77	90	6,277
(iii) Taxes on Vehicles	22,051	11,189	20,366	23,595	124	258	57	215	7,713
(iv) Taxes on Goods and Passengers	10,984	1	11,558	20,860	37	102	28	-	1
(v) Taxes and Duties on Electricity	8,585	2,215	29,496	27,633	-	58	-	-	9,734
(vi) Entertainment Tax	4,964	16	-	7,959	-	54	-	-	485
(vii) Other Taxes and Duties	2,775	339	2,395	13,758	76	37	3	20	-
<b>B. Share in Central Taxes (1 to 4)</b>	<b>93,197</b>	<b>68,695</b>	<b>153,963</b>	<b>139,664</b>	<b>15,832</b>	<b>12,564</b>	<b>14,128</b>	<b>17,295</b>	<b>99,488</b>
1. Corporation Tax	-	-	-	-	-	-	-	-	-
2. Income Tax	29,857	22,594	49,573	49,607	1,028	1,264	437	583	26,235
3. Estate Duty	-	-	-	-	-	-	-	-	-
4. Union Excise Duties	63,340	46,101	104,390	90,057	14,804	11,300	13,691	16,712	73,253
<b>II. NON-TAX REVENUE (C+D)</b>	<b>139,188</b>	<b>74,481</b>	<b>256,934</b>	<b>286,064</b>	<b>30,633</b>	<b>25,868</b>	<b>27,564</b>	<b>32,387</b>	<b>115,638</b>
<b>C. State's own Non-Tax Revenue (1 to 6)</b>	<b>80,254</b>	<b>27,940</b>	<b>144,023</b>	<b>193,295</b>	<b>2,183</b>	<b>1,808</b>	<b>3,132</b>	<b>2,723</b>	<b>38,815</b>
<b>1. Interest Receipts</b>	<b>35,694</b>	<b>2,310</b>	<b>34,187</b>	<b>82,800</b>	<b>88</b>	<b>332</b>	<b>39</b>	<b>55</b>	<b>5,826</b>
<b>2. Dividends and Profits</b>	<b>328</b>	<b>386</b>	<b>298</b>	<b>560</b>	<b>1</b>	<b>-</b>	<b>-</b>	<b>5</b>	<b>116</b>
<b>3. General Services</b>	<b>16,286</b>	<b>8,778</b>	<b>6,892</b>	<b>20,275</b>	<b>911</b>	<b>367</b>	<b>1,477</b>	<b>800</b>	<b>4,629</b>
of which: State lotteries	10,226	5,728	-	3,700	610	-	-	-	-
<b>4. Social Services (i to viii)</b>	<b>3,988</b>	<b>3,433</b>	<b>5,309</b>	<b>11,524</b>	<b>149</b>	<b>234</b>	<b>202</b>	<b>70</b>	<b>2,785</b>
(i) Education, Sports, Art and Culture	1,852	1,711	615	1,661	48	172	28	13	1,085
(ii) Medical, Public Health and Family Welfare	1,155	1,270	1,411	3,996	22	29	17	4	482
(iii) Housing	306	82	420	1,579	22	15	124	28	461
(iv) Urban Development	5	159	118	1,603	-	-	-	-	7
(v) Labour and Employment	281	126	218	705	1	1	-	5	47
(vi) Social Security and Welfare	231	53	849	1,534	2	2	4	-	82
(vii) Water Supply and Sanitation	-	-	-	-	-	-	-	-	-
(viii) Others	158	32	1,678	446	54	15	29	20	621
<b>5. Fiscal Services</b>	<b>-</b>	<b>-</b>	<b>2</b>	<b>1</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>6. Economic Services (i to xvii)</b>	<b>23,958</b>	<b>13,033</b>	<b>97,335</b>	<b>78,135</b>	<b>1,034</b>	<b>875</b>	<b>1,414</b>	<b>1,793</b>	<b>25,459</b>
(i) Crop Husbandry	585	541	560	1,682	49	81	63	10	283
(ii) Animal Husbandry	175	290	193	288	21	41	44	26	77
(iii) Fisheries	123	183	117	129	5	2	2	1	80
(iv) Forestry and Wildlife	6,909	7,871	40,009	11,414	334	184	120	540	10,400
(v) Plantations	-	-	-	-	-	-	-	-	-
(vi) Co-operation	842	684	1,054	3,223	3	23	3	1	133
(vii) Other Agricultural Programmes	2	3	398	32	2	21	9	-	212
(viii) Major and Medium Irrigation projects	1,645	144	2,548	4,577	18	-	-	-	1,378
(ix) Minor Irrigations	111	51	1,102	1,140	1	1	8	3	74
(x) Power	3,667	-	1	5,196	490	-	930	826	222
(xi) Petroleum	-	-	-	-	-	-	-	-	-
(xii) Village and Small Industries	2,135	141	828	46	10	10	11	3	119
(xiii) Industries@	4,115	1,412	48,312	11,373	3	-	5	1	11,759
(xiv) Ports and Light Houses	98	77	-	78	-	-	-	-	166
(xv) Road Transport	-	-	-	7	-	-	148	376	-
(xvi) Tourism	136	151	1	-	39	-	5	4	7
(xvii) Others*	3,415	1,485	2,212	38,950	59	512	66	2	549
<b>D. Grants from the Centre (1 to 5)</b>	<b>58,934</b>	<b>46,541</b>	<b>112,911</b>	<b>92,769</b>	<b>28,450</b>	<b>24,060</b>	<b>24,432</b>	<b>29,664</b>	<b>76,823</b>
1. State Plan Schemes	17,605	20,483	44,329	25,567	18,009	15,434	14,977	16,735	27,750
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	1,754	-	-	-	-	-
2. Central Plan Schemes	5,219	5,359	12,957	8,585	626	391	-	-	6,792
3. Centrally Sponsored Schemes	28,302	15,462	45,762	45,231	1,792	1,611	816	2,908	27,200
4. NEC/ Special Plan Scheme	-	-	-	-	-	949	897	-	-
5. Non-Plan Grants (a to c)	7,808	5,237	9,863	13,386	8,023	5,675	7,742	10,021	15,081
a) Statutory Grants	575	554	1,110	3,496	7,895	5,308	7,616	9,488	10,493
b) Grants for relief on account of Natural Calamities	3,037	3,488	2,775	3,300	-	1	75	-	2,978
c) Others	4,196	1,195	5,978	6,590	128	366	51	533	1,610

**TABLE 20.3 : DETAILS OF REVENUE RECEIPTS : 1992-93 (Concl'd.)**

(Rs. lakh)

Items	Punjab	Rajasthan	Sikkim	Tamil Nadu	Tripura	Uttar Pradesh	West Bengal	All States
1	20	21	22	23	24	25	26	27
<b>TOTAL REVENUES (I+II)</b>	<b>278,693</b>	<b>488,747</b>	<b>20,932</b>	<b>701,633</b>	<b>60,411</b>	<b>1,167,618</b>	<b>522,707</b>	<b>9,109,113</b>
<b>I. TAX REVENUES (A+B)</b>	<b>210,777</b>	<b>280,770</b>	<b>5,233</b>	<b>558,174</b>	<b>24,825</b>	<b>728,494</b>	<b>408,258</b>	<b>6,044,842</b>
<b>A. State's own Tax Revenue (1 to 3)</b>	<b>175,875</b>	<b>173,429</b>	<b>1,162</b>	<b>416,206</b>	<b>3,374</b>	<b>388,634</b>	<b>260,882</b>	<b>3,986,828</b>
<b>1. Taxes on Income (i+ii)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>2,004</b>	<b>434</b>	<b>182</b>	<b>9,316</b>	<b>60,229</b>
(i) Agricultural Income Tax	-	-	-	2,004	22	4	735	11,118
(ii) Taxes on Professions, Trades, Callings and Employment	-	-	-	-	412	178	8,581	49,111
<b>2. Taxes on Property and Capital transactions (i to iii)</b>	<b>14,715</b>	<b>15,916</b>	<b>17</b>	<b>31,530</b>	<b>324</b>	<b>52,257</b>	<b>34,524</b>	<b>362,575</b>
(i) Land Revenue	365	3,009	5	1,930	47	6,031	17,275	61,669
(ii) Stamps and Registration fees	14,350	11,830	12	29,182	277	46,047	17,105	297,810
(iii) Urban Immovable Property Tax	-	1,077	-	418	-	179	144	3,096
<b>3. Taxes on commodities and services (i to vii)</b>	<b>161,160</b>	<b>157,513</b>	<b>1,145</b>	<b>382,672</b>	<b>2,616</b>	<b>336,195</b>	<b>217,042</b>	<b>3,564,024</b>
(i) Sales Tax (a to f)	80,767	92,613	398	274,312	1,681	202,102	162,242	2,334,899
a) State Sales Tax	53,852	86,050	398	238,470	1,681	151,157	101,661	1,763,743
b) Central Sales Tax	20,560	6,558	-	35,841	-	14,244	59,127	417,153
c) Sales Tax on Motor Spirit and Lubricants	6,355	-	-	-	-	30,130	-	132,405
d) Surcharge on Sales Tax	-	-	-	-	-	-	1,451	2,565
e) Receipts of Turnover Tax	-	-	-	-	-	-	-	6,728
f) Other Receipts	-	5	-	1	-	6,571	3	12,305
(ii) State Excise	59,278	41,415	611	56,486	724	88,472	20,419	626,476
(iii) Taxes on Vehicles	4,883	16,851	47	29,297	143	10,296	8,318	219,442
(iv) Taxes on Goods and Passengers	8,948	-	-	4,362	-	19,512	15,709	127,847
(v) Taxes and Duties on Electricity	6,634	5,013	-	6,917	-	6,357	5,183	174,786
(vi) Entertainment Tax	605	1,621	-	7,721	54	8,117	4,041	46,970
(vii) Other Taxes and Duties	45	-	89	3,577	14	1,339	1,130	33,604
<b>B. Share in Central Taxes (1 to 4)</b>	<b>34,902</b>	<b>107,341</b>	<b>4,071</b>	<b>141,968</b>	<b>21,451</b>	<b>339,860</b>	<b>147,376</b>	<b>2,058,014</b>
1. Corporation Tax	-	-	-	-	-	-	-	-
2. Income Tax	10,333	29,351	465	48,119	1,842	115,755	48,363	618,195
3. Estate Duty	-	-	-	-	-	-	-	-
4. Union Excise Duties	24,569	77,990	3,606	93,849	19,609	224,105	99,013	1,439,819
<b>II. NON-TAX REVENUE (C+D)</b>	<b>67,916</b>	<b>207,977</b>	<b>15,699</b>	<b>143,459</b>	<b>35,586</b>	<b>439,124</b>	<b>114,449</b>	<b>3,064,271</b>
<b>C. State's own Non-Tax Revenue (1 to 6)</b>	<b>32,875</b>	<b>100,504</b>	<b>3,092</b>	<b>61,279</b>	<b>2,135</b>	<b>142,090</b>	<b>24,785</b>	<b>1,288,388</b>
<b>1. Interest Receipts</b>	<b>7,130</b>	<b>49,693</b>	<b>130</b>	<b>21,119</b>	<b>45</b>	<b>31,771</b>	<b>4,444</b>	<b>393,812</b>
<b>2. Dividends and Profits</b>	<b>559</b>	<b>219</b>	<b>57</b>	<b>1,769</b>	<b>-</b>	<b>279</b>	<b>78</b>	<b>10,531</b>
<b>3. General Services</b>	<b>5,673</b>	<b>21,098</b>	<b>1,168</b>	<b>7,699</b>	<b>199</b>	<b>60,520</b>	<b>5,528</b>	<b>184,445</b>
of which: State lotteries	685	11,597	-	1,017	-	51,247	380	89,827
<b>4. Social Services (i to viii)</b>	<b>3,549</b>	<b>7,132</b>	<b>27</b>	<b>6,997</b>	<b>324</b>	<b>15,325</b>	<b>4,627</b>	<b>84,764</b>
(i) Education, Sports, Art and Culture	866	367	5	1,981	243	5,592	484	22,999
(ii) Medical, Public Health and Family Welfare	847	991	10	1,991	10	2,005	3,638	23,684
(iii) Housing	50	97	-	811	14	444	35	5,126
(iv) Urban Development	18	11	-	65	-	14	28	2,750
(v) Labour and Employment	164	67	2	606	9	1,028	75	4,669
(vi) Social Security and Welfare	971	116	1	1,150	29	4,459	223	10,974
(vii) Water Supply and Sanitation	-	-	-	-	-	-	-	-
(viii) Others	633	5,483	9	393	19	1,783	144	14,562
<b>5. Fiscal Services</b>	<b>4</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>70</b>	<b>-</b>	<b>83</b>
<b>6. Economic Services (i to xvii)</b>	<b>15,960</b>	<b>22,362</b>	<b>1,710</b>	<b>23,695</b>	<b>1,567</b>	<b>34,125</b>	<b>10,108</b>	<b>614,753</b>
(i) Crop Husbandry	517	105	26	6,367	176	1,258	236	13,845
(ii) Animal Husbandry	283	76	14	329	40	348	156	3,450
(iii) Fisheries	81	197	-	105	15	98	68	1,870
(iv) Forestry and Wildlife	389	1,683	150	4,453	263	10,688	2,850	127,197
(v) Plantations	-	-	85	46	-	-	226	389
(vi) Co-operation	220	490	1	1,236	25	5,333	213	15,430
(vii) Other Agricultural Programmes	2,159	98	1	571	2	78	37	4,052
(viii) Major and Medium Irrigation projects	1,580	2,073	-	237	1	4,597	231	29,323
(ix) Minor Irrigations	14	914	2	232	1	4,601	478	10,109
(x) Power	-	-	308	1	880	2	5	22,643
(xi) Petroleum	-	-	-	-	-	-	-	38,376
(xii) Village and Small Industries	157	76	29	619	27	250	111	5,260
(xiii) Industries@	42	15,565	13	6,407	70	2,849	1,462	231,701
(xiv) Ports and Light Houses	-	-	-	66	-	-	3	884
(xv) Road Transport	10,086	-	1,062	-	-	6	-	34,098
(xvi) Tourism	17	93	16	49	-	594	120	1,304
(xvii) Others*	415	992	3	2,977	67	3,423	3,912	74,822
<b>D. Grants from the Centre (1 to 5)</b>	<b>35,041</b>	<b>107,473</b>	<b>12,607</b>	<b>82,180</b>	<b>33,451</b>	<b>297,034</b>	<b>89,664</b>	<b>1,775,883</b>
1. State Plan Schemes	8,375	39,473	8,081	26,007	19,929	132,135	60,213	784,304
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	1,754
2. Central Plan Schemes	3,565	10,467	50	4,721	441	14,821	1,538	103,543
3. Centrally Sponsored Schemes	10,160	34,838	1,614	36,425	1,732	118,993	16,980	548,573
4. NEC/ Special Plan Scheme	-	-	-	-	624	-	-	3,170
5. Non-Plan Grants (a to c)	12,941	22,695	2,862	15,027	10,725	31,085	10,933	336,293
a) Statutory Grants	12,941	9,802	1,402	1,084	9,658	7,170	4,791	211,725
b) Grants for relief on account of Natural Calamities	-	9,300	186	4,387	-	12,258	-	52,158
c) Others	-	3,593	1,274	9,556	1,067	11,657	6,142	72,430